


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.175/241/HDB/2017
NAME OF THE COMPANY	Sreechandi Cold Storage Pvt Ltd
NAME OF THE PETITIONER(S)	Ramanamurthy Mallampati
NAME OF THE RESPONDENT(S)	Sreechandi Cold Storage Pvt Ltd & 2 others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.B.VIJAY BHASKAR	ADVOCATE	VIJAYBHASKAR ADVOCATE@Gmail.com 9885210262	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.Venkata Rami Reddy Counsel for Respondent		9542239038 vvr@vkrassociates.co	

ORDER

Heard Mr.K.B.Vijay Bhaskar, Learned Counsel for the Petitioner and Mr.V.Venkata Rami Reddy, Learned Counsel for the Respondent.

The Learned Counsel representing the Petitioner submits that he wanted to file a Re-joinder and thus request two weeks time.

Case is posted to 24.01.2018.


MEMBER (Technical)

Seshu


MEMBER (Judicial)